

Prime Minister's House

219. **Shri D. C. Sharma:**
Shri P. K. Deo:
Shri G. C. Naik:
Shri K. P. Singh Deo:
Shri A. Dipa:
Shri Onkar Lal Berwa:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether any decision has been taken on the question of a permanent residence for the Prime Minister; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) No.

(b) Does not arise.

Welfare of Scheduled Castes and Scheduled Tribes

220. **Shri P. C. Adichan:** Will the Minister of Social Welfare be pleased to state:

(a) whether it is a fact that the money allotted for the welfare of Scheduled Castes and Scheduled Tribes in the Third Plan has not been fully spent;

(b) if so, the reasons for the shortfall; and

(c) the steps taken to ensure full utilisation of the allotted money in future?

The Minister of State in the Department of Social Welfare (Shrimati Phalena Gaba): (a) The figures of actual expenditure during Third Plan period have not so far been received from all the State Governments.

(b) Does not arise.

(c) Proposals for strengthening the organisation directly under the Department of Social Welfare in the Centre and under the Welfare Departments of the State Governments are under active consideration.

Burhi Gandak Bund

221. **Shri Kashi Nath Pandey:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that in order to save the newly-built canal from Burhi Gandak, a Bund was proposed to be constructed on the bank of Burhi Gandak near Chittoin in District Deoria; and

(b) if so, the progress made so far?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). U.P. Government are of the view that the construction of a Bund near Chittauni is necessary for the protection of the Gandak Main Western Canal. They have placed this matter before the Gandak Control Board for provision of funds from the Gandak estimates.

Terylene Fibre

222. **Shri Dhuleshwar Meena:**
Shri Ramachandra Ulaka:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the present production of terylene fibre in India;

(b) the present requirements of the country; and

(c) if there is shortage, the manner and extent to which the requirement is being met?

The Minister of State in the Ministry of Petroleum, Chemicals and of Planning and Social Welfare (Shri Raghun Ramalak): (a) 2,500 tonnes during 1966.

(b) This is difficult to give. The demand for terylene fibre is flexible since other synthetic fibres can be used in its place for blending with natural fibres.

(c) The import of terylene fibre is not being permitted because of the difficult foreign exchange position. The industry has to manage with the